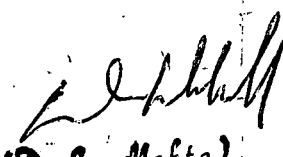
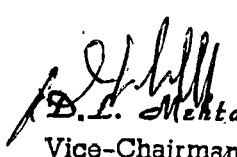


C. A. T. Bench, JAIPUR

Date of Order	Orders
<u>24.6.93</u> <u>Presents -</u>	Sh. Vinendra Lodha, counsel for the applicant / Petitioner. Sh. U.D. Sharma, counsel for the respondents. A copy of this MP may be given to Sh. U.D. Sharma. This MP and original TA 2424/86 may be listed for hearing on 28.6.93, as prayed by both the parties.  (O. P. Sharma) Administrative Member  (D. L. Mehta) Vice-Chairman
<u>28.6.93</u>	Sh. Vinendra Lodha - Counsel for applicant Sh. U.D. Sharma - Counsel for respondent. Put up on 5.7.93.  (O. P. Sharma) Administrative Member  Gopal Krishna Member (Judicial)
<u>5.7.93</u> <i>respondent Kishore Sharma</i>	Mr. Vinendra Lodha - Counsel for Petitioner Mr. U. D. Sharma - Counsel for respondent The M.P. is dismissed as not pressed.  (O. P. Sharma)  (D. L. Mehta) Vice-Chairman